

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	---
PETITION NUMBER	:	TP 91/16
NAME OF THE PETITIONER (S)	:	CHARLES PRABHAKAR & 2 OTHERS
NAME OF THE RESPONDENT (S)	:	EVANGELICAH TRUST ASSOCIATION OF SOUTH INDIA
UNDER SECTION	:	397

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for the Petitioner. Today, for the first time, this case is listed. Previous counsel for the Petitioners is present. He informed the Tribunal that he is no longer the counsel for the petitioner and he has already given his NOC to the petitioner. This is an un-numbered petition received from the CLB with some objections raised by the Office of CLB.

Registry is directed to prepare a note and list it on 02.03.2017 for hearing on the objections.
Meanwhile, notice to the petitioners and also to hear on the objections.


MEMBER (J)


MEMBER (T)